

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 173/621A/NCLT/AHM/2016 (New)
CA No. 76/621A/CLB/MB/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

Name of the Company: **Safal Buildcon Pvt. Ltd.**

Section of the Companies Act: **Section 166(1) of the Companies Act, 1956**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	MAMESH GUPTA PCS	1) Rakesh Brahmbhatt	Mr. M Rakesh Brahmbhatt
2.		2) Rakesh Brahmbhatt	

ORDER

Learned PCS Mr. M C Gupta present for Applicant no. 1 and 2.

In view of pendency of IA 224/2017.

List this matter on 15.09.2017.

B. No 23(81)
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 23rd day of August, 2017.